

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

107. Company Appeal/68/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2024**

NAME OF THE PARTIES: Power Experts India Private Limited

V/s.

Registrar of Companies

Appearance

For Appellant : Adv. Yash Badkur

For Respondent :

SECTION 252 (1) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

In I.A. in company No. 68 of 2022, the additional affidavit filed by the petitioner Company is under Scrutiny. The Appellant is directed to clear the defect and to ensure the same is reflected on DMS.

List on 20th August, 2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Saharukh---

Sd/-
LAKSHMI GURUNG
Member (Judicial)